

(a) whether Civilians are also working in Military engineering Service;

(b) if so, the details of their service conditions;

(c) whether separate service rules are applicable to defence and civilian employees working on the same post in M.E.S.;

(d) if so, whether any memorandum from representatives of civilian employees has been received in this regard; and

(e) if so, the action being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The civilian employees working in the MES are governed by Civil Service Regulations.

(c) Yes, Sir.

(d) and (e). Representations have been received from certain MES employees Associations highlighting inter-alia, issues regarding postings and transfers, Cadre Review, revision of pay scales of clerical cadre, relief in income tax, provision of better medical facilities etc. These would be looked into with reference to extent orders/instructions.

[English]

Appointment to the Post of Sr. Accounts Officer in Kendriya Vidyalaya Sangathan

7693. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether rules of promotion to a single selection post prescribe that five persons

from the feeder post should be considered;

(b) whether it is also provided that where there is a single post in a feeder cadre, composite method of selection is adopted in which both departmental and non-departmental candidates are considered by a single committee for appointment in a selection post; and

(c) if so, the reasons for not adopting the said procedure in the case of appointment to the posts of Senior Accounts Officer and Senior Audit Officers in the Kendriya Vidyalaya Sangathan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRICHIMANBHAI MEHTA)

(a) According to Government of India instructions, the field of choice in the feeder cadre is to be restricted to five eligible persons for filling up one vacancy by promotion.

(b) Such a provision exists in the guidelines issued by the Government of India.

(c) The guidelines of the Government of India on composite method of selection are not relevant to the common Recruitment Rules for the posts of Senior Accounts Officer and Senior Audit Officer in the Kendriya Vidyalaya Sangathan. The posts of Senior Accounts Officer and Senior Audit Officer in the Sangathan have been filled by promotion Accounts Officer/Audit Officer/Accounts-cum-Inspecting Officer, in accordance with the method laid down in the recruitment Rules.

Pay Scale of Yoga Teachers

7694. SHRI RAJ MANGAL MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any difference in the pay scales of Yoga teachers working in

different organisations like Delhi Administration, N.D.M.C., State Government Schools and Kendriya Vidyalaya etc.; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The pay scales of Yoga teachers working in the Delhi Administration, New Delhi Municipal Committee (NDMC) and Kendriya Vidyalaya Sangathan are as given below:

<i>Name of the organisation</i>		<i>Pay-scales</i>
1		2
(1)	Delhi Administration	Rs. 1400-2600
(2)	Kendriya Vidyalaya Sangathan	Rs. 1400-2300
(3)	N.D.M.C.	
	(i) Primary School	Rs. 1200-2040
	(ii) Middle Secondary School	Rs. 1400-2300
	(iii) Senior Secondary School	Rs. 1400-2600

Different pay scales for Yoga teachers have been prescribed by various organisations depending upon the qualifications prescribed and the level of teaching.

the State Governments have their own mechanism for prescribing the pay scales of Yoga teachers under them. The Government of India do not maintain any data in this regard.

Crash of IAF Aircraft of Jamnagar Air Base

7695. SHRI R.N. RAKESH: Will the PRIME MINISTER be pleased to state:

(a) whether an Indian Air Force Fighter Aircraft from the Jamnagar Air Base crashed on 9 April, 1990;

(b) if so, the details thereof together with

the loss of life and property;

(c) the causes of the accident; and

(d) whether any inquiry has since been instituted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) A Mig-21 M aircraft took off from Jamnagar on 9-4-90 on a routine training flight. Fifteen minutes later the aircraft crashed about 15 Kms. south of Kambalia town near Jamnagar. The pilot was killed and the aircraft destroyed. There was no other loss of life or property.

(c) The cause of the accident is under investigation by a Court of Inquiry.